

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 223
88/241-242/ND/2018

IN THE MATTER OF:

Mr. Rahul Gupta

... **Applicant/Petitioner**

Versus

Padam Promoters Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 14.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Kanika Singhal, Adv. Gaurav Gupta, Adv
Swaralipi Deb Roy, Adv. Komal Vats

ORDER

Due to paucity of time, the matter is re-notified to 21.11.2023.

Sd/-

(COURT OFFICER)